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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.885/252/HDB/2018
NAME OF THE COMPANY	Jaya Durga Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Buddiraju Chandra Mouli
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	9985183500	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv	9160001435	
for RoC			

ORDER

Matter is listed today for admission.

Counsel for Petitioner Company is present. Ms. Suma representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Issue notice to RoC Hyd. Counsel to serve the notice on the RoC Hyderabad and file proof of service.

List the matter on 19.09.2018.

  
Member(Judl)

Pavani